

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3916

ANSWERED ON:20.12.2005

AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY .

Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the norms for empanelment/appointment of Internal Auditors by Agricultural and Processed Food Products Export Development Authority (APEDA) and the maximum duration for which CA firms can continue as Internal Auditors;
- (b) the number of firms empanelled during the last three years;
- (c) whether CA and Associates have been appointed as Internal Auditor with APEDA; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- (a) The empanelment / appointment of Internal Auditors in Agricultural and Processed Food Products Export Development Authority (APEDA) is made by inviting quotations under the two-bid system from the firms of chartered accountants and evaluation of the same by an internal committee. The firms are appointed for a period of two years.
- (b) During the past three years, APEDA has empanelled six firms of chartered accountants.
- (c)&(d) Yes, Sir. CA and Associates have been appointed as internal auditors for Basmati Development Fund w.e.f. 11.4.2005 for a period of two years on monthly consultancy fee of Rs.14,444/- plus service tax .